

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 09-07-2021 To 09-07-2021 For (All) Maincase & (All)

Pending : 13 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	FAT/10/2021	09-07-2021	REENA GURUNG VS SUBAL AICH	SUNIL KUMAR SARKAR
2	CPAN/37/2021	09-07-2021	DEBASISH BARMAN VS TAPAN KUMAR DAS AND ORS	RATAN CHANDRA ROY
3	CO/66/2021	09-07-2021	M/S MANA ENTERPRISE AND ORS VS PUNJAB NATIONAL BANK AND ANR	AJIT KUMAR MISHRA
4	CRR/118/2021	09-07-2021	PRANABENDU CHOWDHURY VS STATE OF WEST BENGAL AND ANR	JAYDEEP KANTA BHOWMIK
5	CRR/119/2021	09-07-2021	SIMPLEX INFRASTRUCTURE LTD VS State of West Bengal AND ANR	SIDDHARTHA PAUL
6	CRR/120/2021	09-07-2021	SIMPLEX INFRASTRUCTURE LTD VS State of West Bengal AND ANR	SIDDHARTHA PAUL
7	CRM/721/2021	09-07-2021	RAHAMAN ALI @ ABDUL RAHAMAN VS THE STATE OF WEST BENGAL	JAYDEEP KANTA BHOWMIK
8	CRM/722/2021	09-07-2021	RAJESH MUNDA @ GUTTU VS THE STATE OF WEST BENGAL	ARIJIT GHOSH
9	CRM/723/2021	09-07-2021	GOPI BAL VS State of West Bengal	RANJIT SINGH
10	CRM/724/2021	09-07-2021	ARJUN SARKAR VS State of West Bengal	RATAN CHANDRA ROY
11	CRM/725/2021	09-07-2021	ANIK CHAKRABORTY@BABAI VS State of West Bengal	RATAN CHANDRA ROY
12	CRM/726/2021	09-07-2021	AKKES ALI@AKKESH SEKH AND ORS VS State of West Bengal	RATAN CHANDRA ROY
13	WPA/1099/2021	09-07-2021	ANJALI SUTRADHAR AND ORS VS Union of India AND ORS	AVIROOP BHATTACHARYA

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